

### Colouring Agents in Food and Drink

\*675. **Shri Jhulan Sinha:** Will the Minister of Health be pleased to state:

(a) whether the use of colouring agents in food and drink has been fully examined as to its effect on public health; and

(b) if so, with what results?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) The question is under examination by a Sub-Committee appointed in July, 1955 by the Central Committee for food standards.

(b) The report of the Sub-Committee has not yet been received.

### ऊपरी पुल (फुट ओवर ब्रिज)

\*६७६. **पंडित डी० एन० तिवारी :** क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि द्वितीय विश्व युद्ध प्रारम्भ होने के पहले पुराने बी० एन० डब्ल्यू० रेलवे ने गोरखपुर और कटिहार के बीच बहुत से स्टेशनों पर ऊपरी पुल बनाने का निश्चय किया था ;

(ख) क्या यह भी सच है कि प्रस्तावित ऊपरी पुलों के डिजायन और एस्टीमेट तैयार हो गये थे तथा बहुत से स्टेशनों पर नींव भी रखी जा चुकी थी परन्तु युद्ध छिड़ जाने के कारण काम रोक दिया गया था ; और

(ग) यदि हां, तो क्या निर्माण काम को फिर से प्रारम्भ करने का विचार है ?

रेलवे तथा परिवहन मंत्री के सभा-सचिव (श्री शाहनवाज खां) : (क) जी, हां ।

(ख) जी, हां । लाइन की मिट्टी वाली सतह से एक फुट नीचे तक छः ऊपरी पैदल-पुलों की नींव डाल दी गयी थी ।

(ग) अभी नहीं ।

### U. S. Technical Aid

\*677. **Shri Bibhuti Mishra:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that a wind-mill of the lower velocity type was installed

at the village of Jatheri in Punjab in October, 1954 (about 20 miles out of Delhi) by the United States Technical Co-operation Mission to act as a model water supply scheme; and

(b) if so, the results thereof?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) Such a wind-mill has been installed by a private firm at the suggestion of the United States Technical Co-operation Mission.

(b) It is understood that the installation is on trial and that the results have not been assessed so far.

### Indo-Japanese Air Agreement

\*678. **Shri D. C. Sharma:** Will the Minister of Communications be pleased to state:

(a) whether the Indo-Japanese Air Agreement has been signed by the two Governments; and

(b) if not, at what stage is the matter?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) and (b). The Agreement was signed on the 26th November, 1955 at New Delhi. Copies of the Agreement have been placed in the Library of the Parliament.

### New Delhi Municipal Committee

\*679. **Dr. Ram Subhag Singh:** Will the Minister of Health be pleased to state:

(a) whether the Government of India have sanctioned any grant during 1955-56 to New Delhi Municipal Committee to open Family Planning Centres to cope with the Capital's increase in population;

(b) if so, the amount thereof; and

(c) the plans of the New Delhi Municipal Committee to cope with this problem?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) and (b). A grant-in-aid of Rs. 35,000 has been sanctioned to the New Delhi Municipal Committee for opening Family Planning Centres in Delhi.

(c) A Statement containing the information is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 16].